

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF S R RECLAMATION PRIVATE LIMITED

1	Name of Corporate Person	S R Reclamation Private Limited
2	Date of Incorporation of Corporate Person	29.07.2010
3	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Punjab and Chandigarh at Chandigarh
4	Corporate Identification Number/ Limited Liability Identity Number of Corporate Person	U25190PB2010PTC034132
5	Address of the Registered Office and Principal Office (If Any) of Corporate Person	Shop No. 25, Guru Nanak Market, Focal Point, Ludhiana (Pb.) -141010
6	Liquidation Commencement Date of Corporate Person	30.01.2020
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Rajeev Bhambri IBBI/IPA-002/IP-N00152/2017-18/10399 Address: SCO No. 9, 2 nd Floor, Jandu Tower, Miller Ganj, Ludhiana-141003 (Pb.) Email: rajeev_bhambri@gmail.com Mob No.: 9915710010
8	Late date for submission of claims	29.02.2020

Notice is hereby given that the S R Reclamation Private Limited has commenced voluntary liquidation on 30.01.2020.

The stakeholders of S R Reclamation Private Limited are hereby called upon to submit a proof of their claims, on or before 29.02.2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.




Rajeev Bhambri
Liquidator

IBBI/IPA-002/IP-N00152/2017-18/10399

Address: SCO No. 9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana-141003 (Pb.)

Email: rajeev.bhambri@pgmail.com

Mob No.: 9915710010

Date: 01.02.2020

Place: Ludhiana